CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

O.A. No. 61/00422/2021



This the **25**th day of **March**, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Nisha Devi, age 20 years W/o Naresh Kumar R/o Ward No. 7, Panchayat Narla Bambal,

Tehsil	Khawas, District Rajouri. Pin: 185201.
(Advocate: Mr. Ashok Sharma)	
<u>Versus</u>	
1.	Child Development Project Officer, ICDS Project, Budhal, District Rajouri. Pin-185233.
2.	District Program Officer, ICDS, (Member, District Level Selection Committee for Anganwardi Worker), Rajouri. Pin: 185131.
3.	District Social Welfare Officer, (Chairman, District Level Selection Committee for Anganwardi Worker), Rajouri. Pin: 185131.
4.	Deputy Commissioner, Rajouri. Pin: 185131.
5.	Parveen Akhnter, Sarpanch, Panchyat Halqa Narla, Tehsil Khawas, District Rajouri. Pin: 185201.
6.	Sweta Devi W/o Ajay Kumar R/o Thangrote, Tehsil Sunderbani, District Rajouri. Pin: 185153.
	Respondents

(Advocate: Mr. Rajesh Thappa, ld. DAG)

ORDER ORAL

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

At the outset, learned counsel for the applicant submits that this O.A.



may be dismissed as withdrawn. He further seeks a liberty to approach the appropriate judicial forum. Learned counsel for the respondents has no objection.

2. Accordingly, the O.A. is dismissed as withdrawn. However, liberty is granted to the applicant to approach the appropriate judicial forum.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

/M.M/